

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2023/85/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Rubina Sarmah (Addl. Sessions Judge
cum Special Judge, POCSO, Golaghat),
in-charge District & Sessions Judge, Golaghat.

Dated Guwahati the 4th January, 2023.

Sub: **Casual leave.**

Ref:- No. DJ(G) 12781 dated 30.12.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 31.12.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-9/2023/86/dated , 04-01-2023

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) 